

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 88 OF 2008

NAVEENA TIWARI Petitioner(s)

VERSUS

SANJAY TIWARI Respondent(s)

(With appln(s) for stay and office report)

Date: 15/09/2010 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Himanshu Munshi, Adv.

For Respondent(s)
Mr Hariom Yaduvanshi, Adv.
Dr. Monika Gusain, Adv.

UPON hearing counsel the Court made the following
O R D E R

The learned Advocate for the respondent states that
they are going to file counter affidavit today.

List before the Hon'ble Court as per rules.

(S.G.SHAH)
Registrar